

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3273  
ANSWERED ON:11.02.2014  
ACTIVITIES OF SIMI  
Thamaraiselvan Shri R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there are reports of spurt in the activities of the Students Islamic Movement of India (SIMI) in the country;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c) Reports have been received from various States/UTs about the overt and covert activities of the Students Islamic Movement of India (SIMI) and its continued indulgence in activities which are prejudicial to the integrity and security, have the potential of disturbing peace and communal harmony and disrupting the secular fabric of the country. The Central Government has since declared SIMI as an unlawful association under the provisions of the Unlawful Activities (Prevention) Act, 1967 on 1st February, 2014 for a period of five years.